

Seventeenth Loksabha

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Title: Issue regarding vicious attacks on doctors, especially in the Government Hospitals in the country.

SHRIMATI HEMAMALINI (MATHURA): Thank you so much, Speaker, Sir.

My concern is about the recent vicious attacks on doctors, especially in the Government hospitals. This is happening all over the country. This is being inspired by the recent Kolkata incident which took place on the 1st of June.

On 17th of June, around eight lakh doctors, from across the country, walked out on streets in support of the All India Strike. According to the Indian Medical Association, 40 per cent of medical practitioners go through this harassment. They suffer assault in their life time and 75 per cent doctors also face this kind of a physical abuse.

For saving the life of a patient, a doctor goes through very stressful conditions. They may have to go through even 48 hours of hardship. Truly, they are our super heroes as well as a national asset. So, this sort of incident should not take place.

13.31 hrs

(Shri Rajendra Agrawal *in the Chair*)

हमेशा हम लोग अपने देश में भगवान के ऊपर भरोसा करते हैं और उसके साथ ही साथ डॉक्टरों के ऊपर भी समान रूप से उतना ही भरोसा करते हैं। Doctors treat persons irrespective of their caste, creed or religion. They do not see their financial or social status. Their only concern is to take out their patients from the misery that they are suffering.

सर्वे भवन्तु सुखिनः सर्वे सन्तु निरामयाः ।

सर्वे भद्राणि पश्यन्तु मा कश्चिद् दुःखभाग्भवेत् ।

This is the way in which they work for the countrymen.

Doctor is a scarce resource in our country. In India there is one Government doctor for 10,189 people whereas, the World Health Organisation recommends one doctor for 1000 people. The country is facing a deficit of six lakh doctors. The Government should strictly regulate private hospitals and upgrade facilities in Government hospitals so as to check such attacks on doctors. We should have a strict law to protect the medical community. Indian lynch mobs have always enjoyed impunity. This is unjust, unfair and inhuman.

The Government should make rules to blacklist those who assault doctors. They should be debarred from State subsidy and other facilities including hospitals, as in China. Apart from this, a Complaint Redressal Committee should be formed in every hospital which needs to work on improving communication among doctors, hospitals, patients and their families.

I really appreciate that the hon. Health Minister has already issued a guideline and an advisory to all the States so that the doctors get out of all these problems and get a normal and good atmosphere to work in the future.

माननीय सभापति : श्री बी. वाई. राघवेन्द्र को श्रीमती हेमामालिनी द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

13.33 hrs

MATTERS UNDER RULE 377*

माननीय सभापति : माननीय सदस्यगण, नियम 377 के अधीन मामलों को सभा पटल पर रखा जाएगा । जिन सदस्यों को नियम 377 के अधीन मामलों को आज उठाने की अनुमति दी गई है और जो उन्हें सभा पटल पर रखने के इच्छुक हैं, वे 20 मिनट के भीतर मामले का पाठ व्यक्तिगत रूप से सभा पटल पर भेज दें । केवल उन्हीं मामलों को सभा पटल पर रखा माना जाएगा, जिनके लिए मामले का पाठ निर्धारित समय के भीतर सभा पटल पर प्राप्त हो गया है । शेष को व्यपगत माना जाएगा ।